

5. The Delhi Police have also taken following steps to check the accidents;

(i) Strict and rigid enforcement of traffic rules and regulations.

(ii) Organising special drives against rash and negligent driving, driving without licence, drunken driving and red light jumping etc.

(iii) Regular prosecution of violators by issue of notice.

(iv) Introduction of traffic signals/blinders in accident prone areas.

(v) Deployment of more traffic policemen in accident prone areas.

(vi) Special mobile checking on National Highways.

(vii) Prosecution with the help of modern equipments, i.e. Alcometer and Radar Gun.

(viii) Taking out mobile exhibition van to different places for refresher courses.

(ix) Distribution of literature on road safety.

(x) The Delhi Traffic Police is regularly organising 'Special Prosecution Drives' against erring drivers to reduce road accidents and improve their behaviour. From January, 1994 to February, 1995, the Delhi Police arrested 10,082 erring drivers, impounded 7,644 vehicles and prosecuted 15,83,997 vehicles for various traffic violations.

[English]

#### Telephone Connections

936. DR. RAMESH CHAND TOMAR:  
SHRI DEVI BUX SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of the persons applied for telephone connections till December 31, 1994, State-wise;

(b) the year upto which the telephone connections have been released as on December 31, 1994, State-wise;

(c) the number of persons who got registered their names in 1988 and no telephone connection have been provided to them upto December 31, 1994, State-wise; and

(d) the percentage of out of turn telephone connections released by the Government during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI KUKH RAM): (a) Total number of persons applied and waiting for telephone connections till Dec. 31st, 1994 are given in the enclosed Statement.

(b) to (d). The information is being collected and will be laid on the Table of House.

#### STATEMENT

S. No.	Circle/Unit	Waiting List as on 31-12-94
1.	Andhra Pradesh	145936
2.	Assam	15425
3.	Bihar	35685
4.	Gujarat (Including Dadar, Diu Daman and Nagar Haveli)	235972
5.	Haryana	71058
6.	Himachal Pradesh	19752
7.	Jammu & Kashmir	21995
8.	Karnataka	133605
9.	Kerala (Including Lakshadweep (UT))	342240
10.	Madhya Pradesh	61480
11.	Maharashtra (Including Bombay and Goa)	334900
12.	North East (Including Arunachal, Manipur, Meghalaya, Mizoram, Nagaland and Tripura)	8414
13.	Orissa	8383
14.	Punjab (Including Chandigarh (UT))	204892
15.	Rajasthan	184286
16.	Tamil Nadu (Including Pondichery (UT))	340558
17.	Uttar Pradesh	134133
18.	West Bengal (Including Sikkim and Andaman Nicobar Island)	90371
19.	Delhi	198109
		25,83,194

#### Racket in ISD Calls

937. SHRI PROBHU DAYAL KATHERIA:  
SHRI SATYA DEO SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received complaints that several gangs are active in the country who are providing International telephone facility to the people at cheaper rates;

(b) if so, the annual loss suffered by the Government as a result thereof;

(c) the number of persons arrested in regard during 1993-94 and the action taken against them; and

(d) the steps proposed to be taken by the Government to check such unlawful activities?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (d). Information is being collected and will be laid on the Table of the House.

[English]

#### Alloy Steel Plant, Durgapur

938. SHRI V. SREENIVASA PRASAD: Will the Minister of STEEL be pleased to state:

(a) whether the Alloy Steel Plant, Durgapur has been diverting their products for wagon industry to manufacture municipal dust-bins;

(b) whether orders have been placed with the Alloy Steel Plant, Durgapur by Bombay and Calcutta municipalities;

(c) if so, the facts thereof; and

(d) the reasons for diverting costly Alloy Steel for this